

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SPRING PROJECTS
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of Corporate Person	Spring Projects Private Limited
2.	Date of incorporation of Corporate Person	15/05/2012
3.	Authority under which Corporate Person is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity Number / Limited Liability Identification Number of Corporate Person	U74999WB2012PTC181742
5.	Address of the registered office and principal office (if any) of Corporate Person	82, D Beadon Street, Kolkata WB 700006 IN
6.	Liquidation commencement date of Corporate Person	23 rd August, 2022
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Name: Sunil Choraria Address: P-41, Princep Street, Room No. 222, Kolkata – 700 072, West Bengal E-mail Address: chorariamba@rediffmail.com springliquidator@gmail.com Telephone Number: 9831278326 Registration Number: IBBI/IPA-002/IP-N01209/2022-23/14078
8.	Last date for submission of claims	22 nd September, 2022

Notice is hereby given that the Spring Projects Private Limited has commenced voluntary liquidation on 23rd August, 2022.

The stakeholders of Spring Projects Private Limited are hereby called upon to submit a proof of their claims, on or before 22nd September, 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Signature of Liquidator

Name of the Liquidator

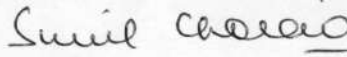
IBBI Registration No.

AFA No.

AFA valid till

Date

Place

: 

: Sunil Choraria

: IBBI/IPA-002/IP-N01209/2022-23/14078

: AA2/14078/01/080423/202028

: 08/04/2023

: 24th August, 2022

: Kolkata



Govt. of West Bengal

N.I.T. No. 08/TSD of 2022-23

Notice Inviting Tender is invited by the Assistant Engineer, Tamluk Sub-Division, P.H.E. Dte. For different type of work. (SI No-1-02). Last Date of Application 26/08/2022. For details view Departmental Website (WWW.WBPHED.GOV.IN)

Sd/-
Assistant Engineer
Tamluk Sub-Division, PHE Dte.

NOTICE INVITING e-QUOTATION
Nle-Q NO: 14/EE(E)/NKDA/2022-23

Online e-Quotation are invited by the Executive Engineer (E) New Town Kolkata Development Authority vide memo no 6846/EE(E)/NKDA/Elect/2022-23 dated 22/08/2022 for the work: "Operation and Day to Day maintenance of internal & external electrical items with cleaning of electrical equipment & observation of measuring units at Action Area-IA, Newtown, Kolkata." Having tender amount Agency has to be quote only. Bid submission closing date 03.09.2022 upto 6.55 P.M. For other details please visit our website at www.nkdarmar.org & <https://wbttenders.com>

হাজির থাকবেন যার অন্যথা হলে আপনাদের অনুপস্থিতিতেই এই আবেদনের গুণমান এবং প্রায়শন করা হবে।
আজ ১৫.০৮.২০২২ তারিখে নীচে টাইবুলারের নিম্নলিখিত সিয়ে আমি স্বাক্ষর করলাম।
স্বাঃ- রেজিষ্টার ইন চার্জ
ডেপুটি সিকিউরিটি ইন চার্জ-১, কলকাতা
অর্থ মন্ত্রক, ভারত সরকার

সুমিতা রাউজ স্পেশালিস্ট
৪, রাজেন্দ্র বাগ রোড
শ্রীরামপুর, হুগলি
PIN- ৭১২২০১,
ফোন: 98307-23466

চেইন ইনভেস্টমেন্ট লিমিটেড

CIN: L65993WB1980PLC032869
রেজিষ্টার অফিস: ২৩৮বি, এজেন্সি বসু রোড, কলকাতা-৭০০ ০২০
ফোন: ৮০২৭ ৭০০০, ই-মেল: info@indianchain.com

শেয়ারধারকদের প্রতি বিজ্ঞপ্তি

এতদ্বারা শেয়ারধারকদের প্রতি বিজ্ঞপ্তি জারি হচ্ছে যে কোম্পানিজ (ম্যানজমেন্ট আন্ড অ্যাক্টমিনিষ্ট্রেশন) ক্লাস ২০১৪-এর সঙ্গে পঠনীয় কোম্পানিজ অ্যাক্ট, ২০১৩ (আইটি)-এর ১১০ ধারায় কোম্পানি ২৪ আগস্ট, ২০২২-এ ১২ আগস্ট, ২০২২-এর পোস্টাল ব্যালট নোটিস, প্রস্তাব, বিবৃতি ও পোস্টাল ব্যালট ফরম সহ টিকানা ও মাওলয়ুজ খাম শেয়ারধারকদের প্রতি পাঠিয়েছে, যাদের নাম ১২ আগস্ট, ২০২২-এ শেয়ারধারকদের তালিকায় রয়েছে, যার লক্ষ্য কোম্পানি ইকুইটি শেয়ার দ্য ক্যালকুলাটর স্টক এক্সচেঞ্জ থেকে কেন্দ্রীয় অতালিকাভুক্ত করার অনুমোদন নেওয়া, যা বৈদ্যুতন মাধ্যমে পোস্টাল ব্যালট দ্বারা নেওয়া হবে।

শেয়ারধারক লক্ষ্য করবেন, ই-ভোটিং শুরু ২৫ আগস্ট, ২০২২, ভারতীয় সময় বেলা ৯.০০ ও শেষ ২৩ সেপ্টেম্বর, ২০২২, ভারতীয় সময় বিকেল ৫.০০ টায়।
কোম্পানির বোর্ড অফ ডিরেক্টরস মিস মোনালিসা দত্ত কোম্পানি সচিব, কর্মরত কোম্পানি সচিব (কর্ম সংশ্লিষ্ট নং ১৩৫৮০)-কে পোস্টাল ব্যালট প্রক্রিয়া সূচ্যু ও মঙ্গলভাবে সম্পন্ন করতে পরীক্ষক নিয়োগ করেছে। শেয়ারধারকগণ লক্ষ্য করবেন, সম্পূর্ণ ও সাক্ষরিত পোস্টাল ব্যালট পরীক্ষকের কাছে পৌঁছাতে হবে ২৩ সেপ্টেম্বর, ২০২২, বিকেল ৫.০০ টার মধ্যে। উক্ত তারিখ ও সময়ের পর প্রাপ্ত পোস্টাল ব্যালট ফরম ও ই ভোট সংশ্লিষ্ট শেয়ারধারকের উত্তরহীনতা বলে গণ্য হবে।
কোনও শেয়ারধারক পোস্টাল ব্যালট ফরম না পেলে ডুমিক্টে পোস্টাল ব্যালট ফরমের জন্য কোম্পানিকে জানান। পোস্টাল ব্যালট বিষয়ে কোনও অভিযোগ থাকলে যোগাযোগ করুন: মিঃ গৌতম মন্ডল, ই মেল- info@indianchain.com

বোর্ড অফ ডিরেক্টরস-এর আদেশানুযায়ী
চেইন ইনভেস্টমেন্ট লিমিটেড-এর পক্ষে
স্বাঃ-

তারিখ: ২৬ মে, ২০২২
স্থান: কলকাতা

প্রতীক চিটলাঙ্গিয়া
ডিরেক্টর, ডিন- ০০৫৪১৬৯৭

ফর্ম নং: আইএনসি-২৬
কোম্পানিজ (ইনকর্পোরেশন) ক্লাস, ২০১৪-এর
ক্লাস ৩০ অনুযায়ী

কেন্দ্রীয় সরকার, (রিজিওনাল ডিরেক্টর),
ইন্টার রিজিয়ন সীমারে

কোম্পানিজ অ্যাক্ট, ২০১৩-এর ১৩ (৪) ধারা এবং
কোম্পানিজ (ইনকর্পোরেশন) ক্লাস, ২০১৪-এর ক্লাস
৩০-এর সাব ক্লাস (২)-এর ক্লাস (৫) এবং বিধ্যক

বিষয়: শাক্তা গার্মেন্টস প্রাইভেট লিমিটেড, রেজিষ্টার
অফিস: ১৩৮ বেলঘাটা রোড, কলকাতা ৭০০ ০১৫,
পশ্চিমবঙ্গ।

..... আবেদনকারী
এতদ্বারা জনসাধারণের জ্ঞাতার্থে জানানো হচ্ছে যে,
২০ আগস্ট, ২০২২ তারিখে অনুষ্ঠিত উক্ত আবেদনকারী
কোম্পানির বিশেষ সাধারণ সভায় গৃহীত একটি বিশেষ
নিদ্ধার অনুযায়ী কোম্পানিজ অ্যাক্ট, ২০১৩-এর ১৩
ধারায় "পশ্চিমবঙ্গ রাজ্য" থেকে "নিম্নের জাতীয়
রাজধানী"তে এই কোম্পানির রেজিষ্টার অফিস স্থানান্তরের
উদ্দেশ্যে এই কোম্পানির সাক্ষ্যধারকের পরিবর্তনের
বিষয়টি নিশ্চিত করার জন্য আবেদনকারী কোম্পানির
তরফে কেন্দ্রীয় সরকারের (রিজিওনাল ডিরেক্টর), ইন্টার
রিজিয়ন সীমারে একটি অর্জি পেশ করার প্রস্তাব আনা
হয়েছে।

এই কোম্পানির রেজিষ্টার অফিসের প্রস্তাবিত উক্ত
স্থানান্তরে কার্যকরী হতে হবে বা নুহ হওয়ার সম্ভাবনা
আছে বলে মনে করলে তিনি/তারা এমসিএ-২১ পোর্টাল
(www.mca.gov.in)-তে ইনভেস্টর কন্ট্রোল ফর্ম দাখিল
করে কিংবা এই বিজ্ঞপ্তি সংবাদপত্রে প্রকাশিত হওয়ার
তারিখ থেকে চার দিনের মধ্যে রিজিওনাল ডিরেক্টর,
করাপোটে বিষয়ক মন্ত্রক, ইন্টার রিজিয়ন, নিজাম
প্যালেস, ২য় এমএলও বিল্ডিং, চতুর্থ তল, ২৩৪/৪, এ
জে সি বোস রোড, কলকাতা- ৭০০ ০১০-এর কাছে তার
(পূ/স্বাঃ) স্বাক্ষর ও বিরোধিতার কারণ উল্লেখ করে লিখিতভাবে
জানান বা রেজিষ্টার ডাকে পাঠান এবং এর সঙ্গে একটি
হলানোয়া দ্বারা বক্তব্য সমর্থিত হওয়া আবশ্যক এবং এর
একটি কপি অবশ্যই আবেদনকারী এই কোম্পানির উক্ত
রেজিষ্টার অফিসের টিকানায় পেশ করতে হবে:

১৩৮ বেলঘাটা রোড, কলকাতা ৭০০ ০১৫, পশ্চিমবঙ্গ।
আবেদনকারী শাক্তা গার্মেন্টস প্রাইভেট লিমিটেড-এর
জন্য ও তরফে

স্বাঃ/-
(সুরেন চন্দ্রের ছদ্ম)

তারিখ: ২০.০৮.২০২২
স্থান: কলকাতা

ডিরেক্টর
DIN: 00286191

ফর্ম নং: আইএনসি-২৬

কেন্দ্রীয় সরকার, (রিজিওনাল ডিরেক্টর), ইন্টার রিজিয়ন,
করাপোটে বিষয়ক মন্ত্রক, কলকাতা সীমারে

কোম্পানিজ অ্যাক্ট, ২০১৩-এর ১৩ (৪) ধারা এবং
কোম্পানিজ (ইনকর্পোরেশন) ক্লাস, ২০১৪-এর ক্লাস
৩০-এর সাব ক্লাস (২)-এর ক্লাস (৫) এবং বিধ্যক

বিষয়: টপেট বিনিয়ম প্রাইভেট লিমিটেড, রেজিষ্টার
অফিস: ১৩০, মুক্তনগর, ই এম বাইপাস, কলকাতা
৭০০ ০১২, পশ্চিমবঙ্গ।

..... আবেদনকারী
এতদ্বারা জনসাধারণের জ্ঞাতার্থে জানানো হচ্ছে যে,
০৪ এপ্রিল, ২০২২ তারিখে অনুষ্ঠিত উক্ত আবেদনকারী
কোম্পানির বিশেষ সাধারণ সভায় গৃহীত একটি বিশেষ
নিদ্ধার অনুযায়ী কোম্পানিজ অ্যাক্ট, ২০১৩-এর ১২
ও ১৩ ধারায় "পশ্চিমবঙ্গ রাজ্য" থেকে "মহারাষ্ট্র
রাজ্য"তে এই কোম্পানির রেজিষ্টার অফিস স্থানান্তরের
উদ্দেশ্যে এই কোম্পানির সাক্ষ্যধারকের পরিবর্তনের
বিষয়টি নিশ্চিত করার জন্য আবেদনকারী কোম্পানির
তরফে কেন্দ্রীয় সরকারের (রিজিওনাল ডিরেক্টর), ইন্টার
রিজিয়ন, করাপোটে বিষয়ক মন্ত্রক, কলকাতার কাছে
একটি অর্জি পেশ করার প্রস্তাব আনা হয়েছে।

এই কোম্পানির রেজিষ্টার অফিসের প্রস্তাবিত উক্ত
স্থানান্তরে কার্যকরী হতে হবে বা নুহ হওয়ার সম্ভাবনা
আছে বলে মনে করলে তিনি/তারা এমসিএ-২১ পোর্টাল
(www.mca.gov.in)-তে ইনভেস্টর কন্ট্রোল ফর্ম দাখিল
করে কিংবা এই বিজ্ঞপ্তি সংবাদপত্রে প্রকাশিত হওয়ার
তারিখ থেকে চার দিনের মধ্যে রিজিওনাল ডিরেক্টর,
করাপোটে বিষয়ক মন্ত্রক, ইন্টার রিজিয়ন, নিজাম
প্যালেস, ২য় এমএলও বিল্ডিং, চতুর্থ তল, ২৩৪/৪, এ
জে সি বোস রোড, কলকাতা- ৭০০ ০১০-এর কাছে তার
(পূ/স্বাঃ) স্বাক্ষর ও বিরোধিতার কারণ উল্লেখ করে লিখিতভাবে
জানান বা রেজিষ্টার ডাকে পাঠান এবং এর সঙ্গে একটি
হলানোয়া দ্বারা বক্তব্য সমর্থিত হওয়া আবশ্যক এবং এর
একটি কপি অবশ্যই আবেদনকারী এই কোম্পানির উক্ত
রেজিষ্টার অফিসের টিকানায় পেশ করতে হবে:

১৩৮ বেলঘাটা রোড, কলকাতা ৭০০ ০১৫, পশ্চিমবঙ্গ।
আবেদনকারী টপেট বিনিয়ম প্রাইভেট লিমিটেড-এর
জন্য ও তরফে

স্বাঃ/-
অনুগ্রাহ্য ঠিকানা

তারিখ: ২৪.০৮.২০২২
স্থান: কলকাতা

ডিরেক্টর
DIN: 02145248

স্বাঃ/- নবীন কুমার সিং
ডিরেক্টর
DIN: 01282397

তারিখ: ২৪.০৮.২০২২
স্থান: কলকাতা

ডিরেক্টর
DIN: 01282397

ফর্ম 'এ'
প্রকাশ্য ঘোষণা

ইনসলভেন্সি আন্ড ব্যাংক্রান্সি বোর্ড অফ ইন্ডিয়া (ডলগারি লিকুইডেশন প্রসেস) রেগুলেশন, ২০১৭-এর
রেগুলেশন ১৪ অনুযায়ী

শ্রীমত প্রজেক্ট প্রাইভেট লিমিটেড-এর স্বত্বাধারকের অবগতির জন্য

দরকারি তথ্যাবলি

ক্র.সং	করাপোটে ব্যক্তির নাম	শ্রীমত প্রজেক্ট প্রাইভেট লিমিটেড
১.	করাপোটে স্বত্বাধারতার স্থাপনের তারিখ	১৫.০৮.২০১২
২.	যে কর্তৃপক্ষের অধীনে এই করাপোটে স্বত্বাধারীতা স্থাপিত/নির্বাহীকৃত	রেজিষ্টার অফ কোম্পানিজ, কলকাতা
৩.	করাপোটে স্বত্বাধারতার করাপোটে আইডেন্টিটি নামার / লিমিটেড লায়ালিটি আইডেন্টিফিকেশন নম্বর	U74999WB2012PTC181742
৪.	করাপোটে স্বত্বাধারতার রেজিষ্টার অফিস এবং মুখ্য অফিসের (যদি থাকে) টিকানা	৮২, ডি, বিজয় স্ট্রিট, কলকাতা, পশ্চিমবঙ্গ-৭০০০০৬, ভা
৫.	করাপোটে ব্যক্তির লিকুইডেশন শুরু তারিখ	২৩ আগস্ট, ২০২২
৬.	লিকুইডেটরের নাম, টিকানা, ই মেল, ফোন নং এবং রেজিষ্টেশন নম্বর	নাম: সুদীপ চৌধুরি, পি-৪১, প্রিন্সিপাল স্ট্রিট, কম নং ২২২, কলকাতা ৭০০০৭২, পশ্চিমবঙ্গ, ই মেল- choriaramba@rediffmail.com , springliquidator@gmail.com , ফোন নং ৯৮৩১২ ৭৮৩২৬, রেজিষ্টেশন নম্বর-IBBI/PA-002/IP- N01209/2022-23/14078
৭.	সাবি পেশ করার শেষ তারিখ	২২ সেপ্টেম্বর, ২০২২

এতদ্বারা এই বিজ্ঞপ্তি জারি করা হচ্ছে যে শ্রীমত প্রজেক্ট প্রাইভেট লিমিটেড-এ ২৩ আগস্ট, ২০২২-এ ডলগারি
লিকুইডেশন শুরু হয়েছে।
শ্রীমত প্রজেক্ট প্রাইভেট লিমিটেড-এর স্বত্বাধারককে এতদ্বারা আনুগত্য জানানো যাচ্ছে যে তার স্বত্বাধার প্রসঙ্গ-
সহ তার দরকারি বিবৃতি ২২ সেপ্টেম্বর, ২০২২ তারিখের মধ্যে ও পরে কম নং ৭-তে উল্লিখিত টিকানায় লিকুইডেটরের
কাছে পেশ করেন।
কাজে উত্তমরূপে দাবি-সহ প্রমাণ পেশ করবেন কেবল বৈদ্যুতন মাধ্যমে। বাকি সব উত্তমরূপে ব্যক্তিগতভাবে,
ডাকযোগে বা বৈদ্যুতন মাধ্যমে দাবি-সহ প্রমাণ দিতে পারবেন।
মিথ্যা এবং বিরুদ্ধতার দাবির প্রমাণ জরিমানাযোগ্য।

লিকুইডেটরের
লিকুইডেটরের নাম
আইবিআই রেজিষ্টেশন নম্বর
একক নং
একক বৈধতা
তারিখ: ২৪ আগস্ট, ২০২২
স্থান: কলকাতা

স্বাঃ/-
সুদীপ চৌধুরি
IBBI/PA-002/IP-N01209/2022-23/14078
একক নং ২২২
একক বৈধতা
০৮.০৮.২০২৩

THURSDAY, AUGUST 25, 2022

SBI RACPC, Kolkata
"Aran Heights"
SBA, Chowringhee Road, Kolkata - 700020

CORRIGENDUM
Pursuant to the Demand Notice (u/s 13(2)) Advertisement published in this newspaper on 24.08.2022 the N.P.A. date to be read as 02.01.2022 instead of 31.07.2022.

Date: 25.08.2022 Authorised Officer

"IMPORTANT"

Whilst care is taken prior to acceptance of advertising copy. It is not possible to verify its contents. The Indian Express Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever. Registered letters are not accepted in response to box number advertisement."

FORM NO. INC-26
[Pursuant to rule 30 the Companies (Incorporation) Rules, 2014]
Advertisement to be published in the newspaper for change of registered office of the company from one state to another
BEFORE THE CENTRAL GOVERNMENT / HON'BLE REGIONAL DIRECTOR, EASTERN REGION / KOLKATA

In the matter of Sub-Section (4) of Section 13 of Companies Act, 2013 And Clause (A) of Sub-Rule (5) of Rule 30 of Companies (Incorporation) Rules, 2014
~AND~

In the matter of **MAYANK COMMOTRADE PRIVATE LIMITED** (CIN:- U51109WB2008 PTC125307) having its registered Office at 59/B, Ground Floor, Sir Hanram Goenka Street, Kolkata - 700007, West Bengal,

Petitioner
Notice is hereby given to the General Public that the Company proposes to make application to the Central Government Regional Director, Eastern Region Ministry of Corporate Affairs, Kolkata under section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at Extra-Ordinary General Meeting held on 20th day of August, 2022 at the registered office of the Company to enable the Company to change its registered office from "State of West Bengal" to "State of Uttar Pradesh".

Any person whose interest is likely to be affected by the proposed change of the registered office of the Company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing investor complaint form or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the Office of the Regional Director (ER), Ministry of Corporate Affairs, Nizam Palace, 2nd M.S. O. Building, 3rd Floor, 234/4, Acharya Jagadish Chandra Bose Road, Kolkata - 700020, West Bengal, within Fourteen days (14) from the date of publication of this notice with a copy to the applicant company at its registered office at the address mentioned above.

For and on behalf of the applicant
Sd/-
Atma Ram Khatri
Director

Place: Kolkata
Date: 24/08/2022
DIN:- 00424410



ROSAR
4, Brabourne Road,
Email: SARKOL@b...

ANNEXURE-A
SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES ;

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and R Act, 2002 read with proviso to Rule 6 (2) & 8 (6) of the Security Interest (Enforcement) Notice is hereby given to the public in general and in particular to the Borrower (s), M mortgaged/charged to the Secured Creditor, possession of which has been taken by the where is", "As is what is", and "Whatever there is" for recovery of below mentioned Asset/s/Dues/Reserve Price/e-Auction date & Time, EMD and Bid Increase Amount are me

Sr/ Lot No.	Name & address of Borrower/s/Guarantor/ s/ Mortgagor (s)	Detailed description of the immovable property with known encumbrances, if any
1	M/S Makson India (Cash Credit A/c 00250500000012)	All that piece and parcel of one flat being No- G-3 at Ground floor of a G+III storied building named "Barsha Apartment" situated at Holding No- 776, Sahid Hemanta Kumar Bose Sarani, P.O.: Jawpur, P.S.- Dumdum, Kolkata- 700074, vide Deed No.-I-15513/2014 dated. 27.09.2014, in the name of Manik Chandra Basak of super built up area 430 Sq. Ft. approximately. The property is butted and bounded by: By North: Common Passage, By South: Others Flat, By East: Stair and other flat, By West: Others Shop
2	M/S R S Construction (Proprietor: Supriyo Saha)	Equitable mortgage of all that piece and parcel of bastu land measuring about 3 cottahs 13 chittacks 0 sq. ft. More or less situated and lying at premises No. 180, 181, 204, Sarat Pally, Police Station - Regent Park (now Bansdrani), Kolkata - 700 070 and also postal Premises No. 55, 55A, 55B Sarat Pally, at Mouza - Bansdrani, J.L. No. 45, L.O.P. No. 55, 55A, 55B in K.S. Plot / Dag No. 618 (P) under District 24 Parganas (South), within the jurisdiction of District Registry Office and Sub - Registrar Alipore, within the local limits of K. M. C. Ward No. 113, The residential property situated at Flat No. A-9, 3rd Floor South Western Side of the

केनरा बैंक Canara Bank

**APPENDIX IV [See Rule 8(1)]
POSSESSION NOTICE
[Section 13(4)]
(For Immovable Property)**

L. C. Road Branch, 1st floor, 9, L. R. Sarani Road, Kolkata - 700 020
Tel. : +91 33 2289 3534, 2283 4664, 2283 2901, 2280 4489, 2283 2992
E-mail : cb0153@canarabank.com

Whereas :

The undersigned being the Authorised Officer of the Canara Bank, Kolkata Lower Circular Road Branch under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act 54 of 2002) and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice dated 24.05.2022 calling upon the Borrower Sri. Amitava Maji, to repay the amount mentioned in the notice, being Rs. 56,11,099.84 (Rupees Fifty Six Lakhs Eleven Thousands Ninety Nine and Paise Eighty Four only) together with further interest and incidental expenses and costs within 60 days from the date of receipt of the said notice.

The Borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general, that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him / her under Section 13(4) of the said Act, read with Rule 8 & 9 of the said Rule on this 23rd day of August of the year 2022.

The Borrower / Guarantor in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Canara Bank, Kolkata L. C. Road Branch for an amount of Rs. 56,11,099.84 (Rupees Fifty Six Lakh Eleven Thousand Ninety Nine and Paise Eighty Four only) plus interest & other expenses thereon.

The Borrower's attention is invited to the provisions of Section 13(8) of the Act, in respect of time available, to redeem the Secured Assets.

Nature of Limit : KCC Long Duration : 2563895000012

Description of the Immovable Property : Land and Building situated at J.L. Nos. 71 & 72, Khatian Nos. 3781 & 988, Daag Nos. 1918, 1894, 1956/3907 & 1184, 1187, 1188, 1191, 1192, 1193, 1192/1215, 1179 & 1205 lying at Mouza-Shitalpur & Kalyanchak, P.S. - Nandakumar, Dist - Purba Midnapur. Sale Deed No. 9743 dated 08.08.1974 and Gift Deed No. 1324 dated 16.05.1991.

Date : 23.08.2022
Place : Kolkata

Authorised Officer
Canara Bank

**FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF SPRING PROJECTS PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. Name of Corporate Person	Spring Projects Private Limited
2. Date of incorporation of Corporate Person	15/05/2012
3. Authority under which Corporate Person is incorporated / registered	Registrar of Companies, Kolkata
4. Corporate Identity Number / Limited Liability Identification Number of Corporate Person	U74999WB2012PTC181742
5. Address of the registered office and principal office (if any) of Corporate Person	82, D Beadon Street, Kolkata WB 700006 IN
6. Liquidation commencement date of Corporate Person	23rd August, 2022
7. Name, address, email address, telephone number and the registration number of the Liquidator	Name: Sunil Choraria Address: P-41, Princep Street, Room No. 222, Kolkata - 700 072, West Bengal email Address: -choraniamba@rediffmail.com -springliquidator@gmail.com Telephone Number: 9831278326 Registration Number: IBB/PA-002/IP-N01209/2022-23/14078
8. Last date for submission of claims	22nd September, 2022

Notice is hereby given that the Spring Projects Private Limited has commenced voluntary liquidation on 23rd August, 2022.

The stakeholders of Spring Projects Private Limited are hereby called upon to submit a proof of their claims, on or before 22nd September, 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Signature of Liquidator : Sd/-

Name of the Liquidator : Sunil Choraria

IBBI Registration No. : IBB/PA-002/IP-N01209/2022-23/14078

AFA No. : AA2/14078/01/080423/202028

AFA valid till : 08/04/2023

Date : 24th August, 2022

Place : Kolkata

N G INDUSTRIES LIMITED

CIN:L74140WB1994PLC065937

Registered Office: 1st Floor, 37A, Dr. Meghnad Saha Sarani, Kolkata-700029

Tel.: 033 2419 7542/ 91 80175 20040/ 83358 20040,

Email: ngmail@ngil.co.in, Website: www.ngind.com

NOTICE

Members of the Company are hereby informed that dispatch of the Notice of the 28th Annual General Meeting (AGM) of the Company convened for Saturday, 24th September, 2022 at 10.30 a.m. and the Report and Accounts for the financial year ended 31st March, 2022 has been completed on 24th August, 2022, in conformity with the regulatory requirements.

The AGM Notice and the Report and Accounts of the Company for the financial year ended 31st March, 2022 are available on its corporate websites at <http://www.ngind.com/docs/28th%20AGM%20Notice%20to%20shareholders.pdf> and <http://www.ngind.com/docs/28th%20AGM%20Accounts%202021-22.pdf> respectively. The AGM Notice is also available on the